

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 101/(ND)/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

**NAME OF THE COMPANY: Rajindra Singh & Ors v R.R Infra
Promoters Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the
Companies Act, 1956.**

Sl. No.	Name	Designation	Representation	Signature
1.				
2.				

Order dated 17.09.2016

CP 101/(ND)/2015 Rajindra Singh & Ors v R.R Infra Promoters Pvt.

Ltd. & Ors.

*Follow up
Ans. note
File
Evidence
17/9/16
dated
17/9/16*

As per our order dated 23.08.2016 the office has put up an unnumbered petition filed before CLB, as per the report of Bench officer. The office is directed to serve notice and to file counters on 19.10.2016. In meanwhile both side shall complete pleadings in C.P.

AS
V. S. R. Avadhani, Member (Judicial)

EPC
Harihar P. Chaturvedi, Member (Judicial)